

(c) and (d) Based on security forces needs and DRDO capabilities, the requirements have been grouped in various technology heads, like technologies and devices for Surveillance and Reconnaissance; Enhancing Day and Night Vision capability; Incapacitation; Arms and Ammunitions; Detection and Diffusion of Explosive and IEDs; Communication and Jamming; Personnel Protection and Support Systems. A comprehensive mission mode programme with participation of many DRDO labs, security forces and industries is being formulated.

#### **Military Service pay**

1397. SARDAR TARLOCHAN SINGH: Will the Minister of DEFENCE be pleased to state:

- (a) whether Ministry has introduced any scheme known as Military Service pay on the basis of 24 hours duty for army personnel;
- (b) what are the additional emoluments for Officers and Jawans; and
- (c) whether this scheme will cover the ex-servicemen in any form who performed such duties during their service period?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (c) Government has introduced Military Service Pay (MSP) with effect from 1st September, 2008. The rates of the MSP are Rs. 2000/- per month for Personnel Below Officer Rank (PBOR) and Rs. 6000/- per month for Officers upto the rank of Brigadier/equivalent in three Services. The benefit of MSP has been notionally taken into consideration for revision of pension of ex-servicemen as per modified parity.

#### **Acquisition of C-17 Globe Master-III aircraft**

1398. SHRI A. ELAVARASAN: Will the Minister of DEFENCE be pleased to state:

- (a) whether Government proposes to get 10 C-17 Globe Master-III giant strategic aircraft from US and sent a letter of request to the US Government;
- (b) if so, the details thereof;
- (c) whether Government has obtained clearance from Defence Acquisition Council; and
- (d) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (d) Yes, Sir. The proposal to procure C-17 Globemaster III aircraft from the United States Government to meet the strategic airlift requirement of Indian Air Force was approved by the Defence Acquisition Council on 19th October, 2009. The Letter of Request (LoR) was issued to the United States Government on 1st January, 2010.

1399. [The question was cancelled.]

#### **Shortage of pilots in IAF**

1400. SHRI PRAKASH JAVADEKAR: Will the Minister of DEFENCE be pleased to state: